GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2744

TO BE ANSWERED ON 16TH DECEMBER, 2025

MSP

2744 . SHRI GURMEET SINGH MEET HAYER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the demands regarding Minimum Support Price (MSP) raised by farmers would be met in a timely and efficient manner to benefit farmers as the delay has caused considerable distress, with several farmers continuing to protest;
- (b) the reasons behind the delay in implementing this law along with the likely time for its implementation;
- (c) the steps are being taken to address the concerns raised by farmers and their leaders regarding the implementation process; and
- (d) whether the Government's planning to work in consultation with farmers to find a resolution to the ongoing crisis, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops based on the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of the State Governments and Central Ministries/Departments concerned.

The Union Budget for 2018-19 had announced the pre-determined principle to keep MSPs at levels of at least one and half times of the cost of production. Accordingly, Government had increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards.

Government offers to procure agricultural crops through designated procurement agencies and farmers have the option to sell their produce to the government agencies or in the open market whichever is advantageous to them.

Government procures cereals and coarse cereals through Food Corporation of India (FCI) and other designated State Agencies to provide price support to the farmers. Procurement of pulses, oilseeds and copra is done under Price Support Scheme under Umbrella Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), in consultation with the concerned State Government as and when market price of these produce fall below the MSP. Procurement agencies under PM-AASHA Scheme are National Agricultural Cooperative Marketing Federation of India Ltd (NAFED) and National Cooperative Consumers' Federation of India Ltd. (NCCF). Cotton and Jute are also procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India(JCI), respectively.

Increased MSP has benefited farmers of the country which are evident from data of procurement and MSP amount paid to the farmers. The details of procurement and MSP amount paid to farmers during 2024-25 (Crop Year) are given as under:

Total Procurement (In LMT)	Total MSP Value (In Lakh Crore)
1,223	3.47

Government of India supplements the efforts of States through appropriate policy measures and budgetary support and various schemes/ programmes. The important initiatives of the Government of India meant for the Welfare of farmers by increasing production, remunerative returns and income support to farmers are given below.

- 1. National Food Security and Nutrition Mission (NFSNM)
- 2. National Mission on Edible Oils (NMEO)-Oil Palm
- 3. National Mission on Edible Oils (NMEO)-Oilseeds
- 4. National Mission on Natural Farming (NMNF)
- 5. Paramparagat Krishi Vikas Yojana (PKVY)
- 6. Soil Health & Fertility (SH&F)
- 7. Rainfed Area Development (RAD)
- 8. Agroforestry
- 9. Crop Diversification Programme (CDP)
- 10. Sub-Mission on Agriculture Extension (SMAE)
- 11. Sub-Mission on Seed and Planting Material (SMSP)
- 12. Mission for Integrated Development of Horticulture (MIDH)
- 13. National Bamboo Mission
- 14. National Bee Keeping and Honey Mission (NBHM)
- 15. Mission Organic Value Chain Development for North Eastern Region
- 16. Per Drop More Crop (PDMC)
- 17. Integrated Scheme for Agriculture Marketing (ISAM)
- 18. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
- 19. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
- 20. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
- 21. Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA)
- 22. Modified Interest Subvention Scheme (MISS)
- 23. Agriculture Infrastructure Fund (AIF)
- 24. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
- 25. Agri Fund for Start-Ups & Rural Enterprises (AgriSURE)
- 26. Sub-Mission on Agriculture Mechanization (SMAM)
- 27. Digital Agriculture Mission
